Item No.9



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.489/2021 (SWP No.884/2013)

Tuesday, this the 23rd day of March, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Rohi Jan Aged 29 years, d/o Abdul Rashid R/o Marwal Tehsil & District, Pulwama,

..Applicant

(Mr. M. A. Beigh, Advocate)

Versus

- 1. State of J & K through Commissioner/Secretary to Welfare Department, Civil Sectt. Srinagar/Jammu.
- 2. Director Social Welfare Department, Kashmir Srinagar.
- 3. District Programme Officer, ICDS, Kupwara
- 4. Child Development Project Officer, ICDS, Kupwara.
- 5. Supervisor Zone Nihama (Kakapora).

... Respondents.

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:



The T.A. is referable to an SWP (T.A. No.489/2021) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

March 23, 2021 /pj/sunil/vb/ankit/